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## S. Rajendran Vs R. Sumithra

Court: Karnataka High Court At Bengaluru

Date of Decision: Jan. 23, 2025 Hon'ble Judges: H.P. Sandesh, J

Bench: Single Bench
Advocate: Nagaiah

Final Decision: Disposed Of

## **Judgement**

H.P. Sandesh, J

The learned counsel for revision petitioner files memo requesting this Court to convert the Criminal Revision Petition into Criminal Petition. Hence,

permitted to convert the same. For statistical purpose, the revision petition is disposed of.